


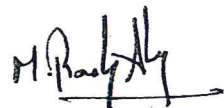
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/189/2016
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<u>REPRESENTATION BY WHOM</u>			

1.	D H. Karthik Seshadri SURAJ C	Counsel for Respondents	
2.	M. RASHAN ARIA	Petitioner	

ORDER

Counsels for both the parties present, reported that the parties could not arrive at any settlement. Therefore, prayed for an adjournment for making final submissions. At request, the matter is adjourned. Put up on **18.09.2018 at 10.30 AM.**

MS

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)